	Annexure-1 Name of the corporate debtor: Kay Em Copper Private Limited; Date of commencement of CIRP:19.04.2021 (Order served to RP dated 11.08.2021); List of creditors as on: 31.12.2021														
	List of secured financial creditors belonging to any class of creditors														
	(Amount in INR)														
S.No.	Name of	Identification	Details of claim		Details of claim admitted						Amount	Amount of any	Amount	Amount	Remarks, if any
	creditor	No.	receive	d							of	mutual dues,	of claim	of claim	
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	continge	that may be	not	under	
			receipt	claimed	of claim	claim	covered by	covered by		share in CoC	nt claim	set- off	admitted	verificati	
			_		admitted		security	guarantee	party?					on	
							interest	S							
	<u> </u>		1					NA		ı		l			